### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO.1463

TO BE ANSWERED ON THE 07<sup>TH</sup> DECEMBER, 2021/ AGRAHAYANA 16, 1943 (SAKA)
CROSS BORDER DRUG SMUGGLING

#### 1463. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any statistics regarding number of cross border drug smuggling cases registered by the security forces or by any other agencies in the country;
- (b) if so, the details of such cases reported in the country during the last five years, year-wise and State-wise;
- (c) whether the Government's decision to enhance the jurisdiction of Border Security Force (BSF) in Border States will help to reduce cross border smuggling of drugs;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b) National Crime Records Bureau (NCRB) publishes data related to cases registered under the Narcotics Drugs and Psychotropic Substances (NDPS) Act, 1985, which includes cross border drug smuggling cases. As per the latest data published by the NCRB pertaining to the year 2020 state-wise details of cases registered under NDPS Act during 2016-2020 is at Annexure-I.

- (c) & (d) The extension in territorial jurisdiction of BSF in some states is aimed at empowering the BSF to discharge its border guarding duties more effectively in the wake of use of technology like Dynamic Remotely Operated Navigation Equipment (Drones), Unmanned Aerial Vehicle (UAVs), etc., generally having long range, by anti-national forces for surveillance as well as for smuggling of arms, narcotics and fake Indian currency notes (FICN).
- (e) The following measures have been taken to prevent smuggling along the border areas:
  - (i) Detailed vulnerability mapping of Border, deployment of additional manpower, special surveillance equipment;
  - (ii) Round the clock surveillance of the border through patrolling, laying nakas, installation of border fence and flood lights, introduction of force multipliers and Hi-tech surveillance equipments such as Hand Held Thermal Imager (HHTI), Night Vision Device (NVD), Long-Range Reconnaissance and Observation System (LORROS), Battle Field Surveillance Radar (BFSR), Unmanned Aerial Vehicle (UAV), etc;
  - (iii) Up-gradation of intelligence network and Sensitization of field formations.

- (iv) Conduct of special operations along the border and adjoining areas;
- (v) Establishment of observation posts, Area Domination Patrols along the border, use of water craft and boats for domination of riverine areas along the International Border, etc.

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# State-wise details of cases registered (CR) under the Narcotics Drugs and Psychotropic Substances (NDPS) Act during 2016-2020:-

SL	State/UT	2016	2017	2018	2019	2020
		CR	CR	CR	CR	CR
1	Andhra Pradesh	722	682	534	717	866
2	Arunachal Pradesh	116	124	122	124	132
3	Assam	380	354	478	841	983
4	Bihar	576	749	615	697	964
5	Chhattisgarh	595	743	712	707	875
6	Goa	60	168	222	218	147
7	Gujarat	61	69	150	289	308
8	Haryana	2032	2200	2587	2677	3060
9	Himachal Pradesh	929	1010	1342	1439	1538
10	Jharkhand	129	204	237	242	415
11	Karnataka	655	1126	1030	1652	4054
12	Kerala	5924	9244	8724	9245	4968
13	Madhya Pradesh	790	1286	1874	3432	3155
14	Maharashtra	14590	14634	12195	14158	4714
15	Manipur	91	275	381	338	304
16	Meghalaya	47	56	81	117	76
17	Mizoram	105	139	164	160	97
18	Nagaland	58	81	66	142	115
19	Odisha	548	573	573	980	1179
20	Punjab	5906	12356	11654	11536	6909
21	Rajasthan	1246	1596	1862	2592	2743
22	Sikkim	3	3	7	20	19
23	Tamil Nadu	3424	3812	3717	4329	5403
24	Telangana	232	387	311	464	509
25	Tripura	55	84	431	316	307
26	Uttar Pradesh	6834	7439	8821	10198	10852
27	Uttarakhand	628	1017	1064	1396	1282
28	West Bengal	1428	1724	1479	1421	1626
	TOTAL STATE(S)	48164	62135	61433	70447	57600
29	A&N Islands	21	34	49	133	55
30	Chandigarh	144	244	178	226	134
31	D&N Haveli and Daman & Diu+	3	3	3	0	5
32	Delhi	297	376	507	712	748
33	Jammu & Kashmir*	619	991	938	1173	1222
34	Ladakh	-	-	-	-	2
35	Lakshadweep	5	6	8	4	4
36	Puducherry	3	11	21	26	36
	TOTAL UT(S)	1092	1665	1704	2274	2206
	TOTAL (ALL INDIA)	49256	63800	63137	72721	59806

Source: NCRB

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2016 & 2017

<sup>\*&#</sup>x27; Data of erstwhile Jammu & Kashmir State including Ladakh during 2016 & 2017